

(a) the time by which C.B.I. has been asked to submit its report in regard to tapping of telephones; and

(b) the action proposed to be taken by Government against those found involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The information is being collected and will be laid on the Table of the House

[English]

Scheme for Workers' Participation in Management of Major Port Trusts and Dock Labour Boards

7381. SHRI PRAKASH KOKO BRAHMBHATT:
SHRI SANAT KUMAR MANDAL.

Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether a scheme has been prepared for workers' participation in the management of Major Port Trusts and Dock Labour Boards, With secret ballots to determine the representative character of union;

(b) if so, the salient features thereof, and

(c) the time by which the same is likely to be introduced?

THE MINISTER OF SURFACE TRANSPORT (SHRI K P UNNIKRIISHNAN): (a) Yes, Sir

(b) and (c) The details of the Scheme would be laid on the table of the house as soon as they are finalised

Introduction of Bill on Tapping of Telephones

7382. SHRI PRAKASH KOKO BRAHMBHATT:
SHRI KUSUMA KRISHNA MURTHY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are considering to delete the provisions in the Indian Telegraph Act which enabled certain designated agencies to tap telephones;

(b) if so, the details of agencies entitled to tap the telephones;

(c) whether any bill is likely to be introduced in the House; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (d). The relevant provision of Indian Telegraph Act is under review. Proposals in this regard have not been finalised. Action would be taken thereafter

The officers authorised to order interception of telephone messages are:

- Director, Intelligence Bureau
- Director of Enforcement,
- Director General Narcotics Control Bureau,
- Director General Revenue Intelligence,
- Director General Economic Intelligence Bureau

- An officer usually of the rank of DIG of State Intelligence authorised by the concerned State Government.

Cases Caught by Special Police Officers

7383. PROF. RASA SINGH RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases caught by the Special Police Officers appointed by the D C P. Crime and Railways from the date of issue of the Identity Cards at New Delhi and Delhi Railway stations;

(b) whether Government have received any suggestions to review the appointment of these Special Police Officers at New Delhi and Delhi Railway stations and cancel such Identity cards and

(c) if so, the action taken thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Nil.

(b) Yes, Sir.

(c) Matter is under consideration of Delhi Administration

Bomb Explosions In Police Stations in Delhi

7384 SHRI BANWARILAL PUROHIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the JKLF militants have claimed responsibility for the bomb blasts in the police stations in Delhi.

(b) if so, whether Government have been able to ascertain the clue of the persons responsible for planting bombs in po-

lice stations; and

(c) if so, the details in this regard and progress made in nabbing the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Yes, Sir.

(c) During investigation, it had been revealed that a resident of Delhi and two persons from Punjab had planted the bombs in police Stations in Delhi. They are absconding.

Unrest in Tribal Areas

7385. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether Government are aware of the fact that the constitution fifth Scheduled Areas, Sixth Scheduled Areas and Tribal areas of Assam in recent years had experienced tribal unrest, discontentment, agitations etc;

(b) if so, the details thereof; and

(c) the reasons, causes and contents of these and the measures taken by Government to check this unrest?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). Plains and Hills Tribal areas of Assam have in the recent years experienced tribal unrest and agitations on account of their social, economic and political grievances. The plains tribals, particularly Bodos, are demanding a separate State. The tribals of the autonomous districts of North Cachar and Karbi Anolone are demanding an Autonomous State.